

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 24th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 220 of 2012 &
IA No. 362 of 2012

M/s Chemplast Sanmar Ltd. Appellant(s)
Versus
Joint Electricity Regulatory
Commission & Anr. Respondent(s)

Appeal No. 221 of 2012 &
IA No. 363 of 2012

M/s Chemfab Alkalis Ltd. Appellant(s)
Versus
Joint Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan

Counsel for the Respondent(s) : Mr. R. Venkataramani, Sr. Adv.
Mr. V.G. Pragasam
Mr. Prabu Ramasubramanian for R-2
Ms. Neelam
Mr. K.K. Garg (Rep) for JERC

ORDER

As agreed by the learned Counsel for the parties, post the matter for further hearing on **21st November, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

js/vt